

0061908



THE HIGH COURT OF KERALA

Kochi : 682 031
Dated :06.07.2017

PROCEEDINGS

High Court Establishment- filling up of vacancies in the category of Assistant Section Officer, High Court - orders issued

- Read :
1. High Court proceedings No.A5- 31593/2015 dated 06.04.2017
 2. G.O.(Ms) No.80/2017/Home dated 11.04.2017
 3. High Court proceedings No. A2 - 428/2017(1) dated 06.07.2017
 4. High Court proceedings No. A5 - 61894/2015 dated 17.04.2017
 5. High Court proceedings No. A2- 416/2017 dated 02.05.2017
 6. High Court proceedings No. A2- 416/2017 dated 23.05.2017
 7. High Court proceedings No. A5 - 61894/2015 dated 24.05.2017
 8. High Court proceedings No. A5 – 61894/2015 dated 09.06.2017

Order No-A2-428/2017(2)

The following Senior Grade Assistants, High Court in the scale of pay of ₹ 30700-65400 are promoted as Assistant Section Officers, High Court in the scale of pay of ₹ 32300-68700 with effect from the dates and in the vacancies mentioned against their names.

Sl. No	Name	Date of effect	Vacancy
1.	Smt. Ambili K. P.	06.04.2017	Vice Smt. Lavanya V., Assistant Section Officer, High Court appointed by transfer as Assistant Librarian, High Court as per the High Court proceedings read (1) above
2.	Sri. Binoj Kumar R. S.	11.04.2017	Consequent on the refixation of cadre strength as per the High Court proceedings read (3) above

SECRET

<i>Sl. No</i>	<i>Name</i>	<i>Date of effect</i>	<i>Vacancy</i>
3.	Sri.Muhammed Shafi T.A	11.04.2017	Consequent on the refixation of cadre strength as per the High Court proceedings read (3) above
4.	Sri. Venugopal K.	11.04.2017	Consequent on the refixation of cadre strength as per the High Court proceedings read (3) above
5.	Smt. Bindu G. Nair	11.04.2017	Consequent on the refixation of cadre strength as per the High Court proceedings read (3) above
6.	Sri. Dijil O. K. (On deputation to Alternative Dispute Resolution Centre, Kasargod. He is allowed to continue on deputation)	11.04.2017	Consequent on the refixation of cadre strength as per the High Court proceedings read (3) above
7.	Smt. Shemi S.	11.04.2017	Vice Sri. Dijil O. K. (Sl. No. 6) allowed to continue on deputation
8.	Smt. Sunitha Beegum A.	17.04.2017	Vice Smt. Chitra M., Assistant Section Officer, High Court promoted as SO/CO, High Court as per the High Court proceedings read (4) above
9.	Smt. Greeshma S.	17.04.2017	Vice Sri. Sabu Mathew, Assistant Section Officer, High Court promoted as SO/CO, High Court as per the High Court proceedings read (4) above

<i>Sl. No</i>	<i>Name</i>	<i>Date of effect</i>	<i>Vacancy</i>
10.	Smt. Sindhumole C. V.	17.04.2017	Vice Sri. Vinod K., Assistant Section Officer, High Court promoted as SO/CO, High Court as per the High Court proceedings read (4) above
11.	Smt. Bindu N. R.	17.04.2017	Vice Smt. Sajeena K., Assistant Section Officer, High Court promoted as SO/CO, High Court as per the High Court proceedings read (4) above

Smt. Bindu N. R. (Sl. No. 11 above), the junior most member in the category of Assistant Section Officer, High Court in the scale of pay of ₹ 32300-68700 is **reverted** as Senior Grade Assistant, High Court in the scale of pay of ₹ 30700-65400 retrospectively w.e.f. 29.04.2017 F. N. in order to accommodate Sri. Girish S., Assistant Section Officer, High Court who was permitted to rejoin duty on repatriation from the Kerala Administrative Tribunal, Additional bench, Ernakulam as per the High Court proceedings read (5) above.

Smt. Sindhumole C. V. (Sl. No. 10 above), the next junior most member in the category of Assistant Section Officer, High Court in the scale of pay of ₹ 32300-68700 is **reverted** as Senior Grade Assistant, High Court in the scale of pay of ₹ 30700-65400 retrospectively w.e.f. 23.05.2017 F. N. in order to accommodate Sri. Muhammed Jaisr M. C., Assistant Section Officer, High Court who was permitted to rejoin duty on repatriation from the Taluk Legal Services Committee, Koyilandy as per the High Court proceedings read (6) above.

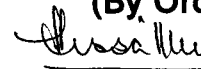
The following Senior Grade Assistants, High Court in the scale of pay of ₹ 30700-65400 are reappointed as Assistant Section Officers, High Court in the scale of pay of ₹ 32300-68700 with effect from the dates and in the vacancies mentioned against their names.

Sl. No.	Name	Vacancy	Remarks
1	Smt. Sindhumole C. V.	24.05.2017	Vice Sri. Anilkumar T. S., Assistant Section Officer, High Court promoted as SO/CO, High Court as per the High Court proceedings read (7) above
2	Smt. Bindu N. R.	09.06.2017	Vice Sri. Jolly A., Assistant Section Officer, High Court promoted as SO/CO, High Court as per the High Court proceedings read (8) above

The following Senior Grade Assistants, High Court in the scale of pay of ₹ 30700-65400 are promoted as Assistant Section Officers, High Court in the scale of pay of ₹ 32300-68700 with effect from 09.06.2017 F. N. in the vacancies mentioned against their names.

Sl. No	Name	Vacancy
1.	Sri. Achilles A. B	Vice Smt. Chitra B., Assistant Section Officer, High Court promoted as SO/CO, High Court as per the High Court proceedings read (8) above
2.	Sri. Shahul Hameed H.	Vice Smt. Jaishri, Assistant Section Officer, High Court promoted as SO/CO, High Court as per the High Court proceedings read (8) above
3.	Sri. Sanoop George T.	Vice Smt. Unni Shobhana, Assistant Section Officer, High Court promoted as SO/CO, High Court as per the High Court proceedings read (8) above

(By Order)



Lissamma Joseph Murickan
Assistant Registrar

To

The persons concerned, High Court

P. T. O.

Sri. Dijil O. K., Assistant Section Officer(through the Chairman,
Alternative Dispute Resolution Centre, Kasargod)
The Chairman, Alternative Dispute Resolution Centre, Kasargod (with C/L)
The Joint Registrars, High Court
The Private Secretary to the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Assistant Registrars concerned and Chief Librarian, High Court
The Section Officers concerned
The 'G' (Accounts - II & III) sections, High Court
The Finance Wing, High Court
The IT Section, High Court(for uploading in website)
The Confidential Assistants to the Registrars, High Court
The Administrative Records Section, High Court
The file.